

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1353  
TO BE ANSWERED ON 25.07.2016**

**New Law for Higher Educational Institutions**

**1353.** SHRI ANANDRAO ADSUL:  
SHRI SANJAY HARIBHAU JADHAV:  
SHRI DHARMENDRA YADAV:  
SHRI SHRIRANG APPA BARNE:  
SHRI R. DHRUVA NARAYANA:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to enact a new law to bring higher educational institutions of the country on par with international standards;
- (b) if so, the details thereof along with the present status of the said proposal;
- (c) whether the Government has invited suggestions of various organisations and experts in this regard; and
- (d) if so, the details thereof along with the salient features of the proposed new law along with the ways in which the said regulation is expected to improve the quality of higher education in the country?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)**

(a) to (d) Consequent upon the announcement in the budget speech, 2016-17, a regulatory architecture for enabling ten public and ten private institutions to emerge as World-Class Teaching and Research Institutions is being worked out.

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